

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **09.08.2024** (FRIDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 287/2024 For Urgent Hearing IA No. 754/2024 For Stay IA no. 755/2024	Dr Aveena Gudapati Vs Krishna Mohan Meenavalli, Managing Director M/s. String Metaverse Ltd & 2 Ors.	Mr. BSV Prakash Kumar	
2.	Comp App (AT) (CH) No. 46/2024	Sindhu Santhosh & 4 Ors. Vs Bhoomika Digital Cable Services Pvt. Ltd. & 12 Ors.	Mr. Bijoy P Pulipra	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 749/2024 (Adv. Hg.) in TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No. 743/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors.	Mr. Anju Jain	Mr. Sharad Sanghi R5-R7 Mr. Anirudh Wadhwa

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2024 For Intervention IA No. 3276/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & Anr.  <b>WITH</b>	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2

5.	TA (AT) No. 170/2021 (CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.  <b>WITH</b>	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
6.	TA (AT) No.171/2021 (CA) (AT) (Ins) 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Mr. Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 1291/2020 (For Additional docs.) in TA (AT) No. 280/2021 (CA (AT) No. 80/2020 For Stay IA No. 1290/2020 For Exemption IA No. 1292/2020)	Gurukripya Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangadharan & 11 Ors.  <b>WITH</b>	Mr.K Parameshwar	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vellakkat- R7, R8 & R9
8.	TA (AT) No. 281/2021 (CA (AT) No. 81/2020 For Stay IA No. 1293/2020)	Aruna Unnikrishanan & Anr Vs K Balagangadharan & 11 Ors.  <b>WITH</b>	M/s Saiby Jose	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11
9.	TA (AT) No. 286/2021 (CA (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors.	Mr. Parvathy Vijayan	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11

10.	IA No.847/2022 (To implead) in Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No.435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022 To Adv. Hg. IA No.197/2024	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand (For Impleadment)
11.	IA No.937/2022 (To Implead) in Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No.818/2022 For Urgent Hearing IA No.819/2022 Leave to file IA No.820/2022 For Dispense With IA No.821/2022 For Stay IA No. 1094/2022 To Adv. Hg. IA No. 21, 657 & 1404/2023 For Stay IA No. 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhuranjan Vs Mr Umesh Garg & 2 Ors	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2
12.	IA No.659/2024 (Delay in filing rejoinder) in Comp App (AT) (CH) No. 107/2023 For Exemption IA No. 1320/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar- R1 R2 R6 R7 R9-R13
13.	IA No.184/2024 (For Condone Delay) in Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors.	Mr. K Guarav Kumar, CS	Ms. I. Kalaivani, PCS- R1-R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No.240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner & Anr.	Mr. B Dhanaraj	Mr. PK Panneer Selvam- R1 Ms. Rajalakshmi Varadharajan- R2/Liquidator
15.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023 To dispense with IA No. 1062/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.  <b>WITH</b>	M/s Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar- R2 Mr. Karthik Seshadri- R3
16.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 To dispense with IA No. 1079/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.	M/s Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar- R2 Mr. Karthik Seshadri- R3
17.	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No.205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd.	Mr. Ramasubramaniam Raja	Mr. AG Sathyanarayana
18.	Comp App (AT) (CH) (Ins) No. 143/2024 For Stay IA No.385/2024	Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr. <b>WITH</b>	Mr. PS Suman	
19.	Comp App (AT) (CH) (Ins) No. 150/2024 For Stay IA No.399/2024	Ashwani Kumar Bhatiya Vs Canara Bank Asset Recovery Managment Branch & Anr.	Mr. PS Suman	
20.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No.523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G Resolution Professional for M/s. Krathi Edifice Private Limited & Anr.	Mr. S. Shaminath	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr.VV Sivakumar
22.	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019)	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director, Mr. A. Srinivasulu Reddy <b>WITH</b>	Mr.T Ravichandran	Mr. M Anil Kumar
23.	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019)	VNR Infrastructures Limited Vs Dy. CSTE Const. & 2 Ors <b>WITH</b>	Mr.T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain R2
24.	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy <b>WITH</b>	Mr.T Ravichandran	Mr. Mayank Jain
25.	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019)	VNR Infrastructure Limited Through its Liquidator, Mr. T.S.N Raja Vs The Chief Engineer	Mr. T Ravichandran	Ms. Shipra Shukla
26.	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021)	The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma R1
27.	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Smt. Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran-R1
28.	Comp App (AT) (CH) No. 106/2022	P.M. Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijaykumar Dr. KS Ravichandran- R1- R3

29.	Comp App (AT) (CH) (Ins) No. 110/2022	Radico Khaitan Ltd Vs Mr. Shivadutt Bannanje & 5 Ors. <b>WITH</b>	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 Ms. P Chitra Nirmala- R2-R4
30.	Comp App (AT) (CH) (Ins) No. 117/2022 For Stay IA No. 276, 874/2022 & 75/2023	Radico Khaitan Ltd. Vs Mr. Shivadutt Bannanje & 4 Ors	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 & R2 Ms. P Chitra Nirmala R3-R5
31.	Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022 For Exemption IA No.618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr. <b>WITH</b>	Ms. Abitha Banu	Mr. AK Mysamy- R1
32.	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022	Phoenix ARC Pvt. Ltd. Vs Mr. Balakrishnan Venkatachalam, RP, Sovereign Developers & Infrastructure Ltd. & Anr.	Ms. Abitha Banu	Mr. AK Mysamy- R1
33.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Mr. Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
34.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. Vinod PV	Mr. Saurabh Nikalje
35.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Representative K.V.V. Janardhana Rao Vs Mr. Gullapalli Kishore Babu Chairperson of the Monitoring Committee of M/s Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Mr. Manjeet Bucha, CS- R2

36.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr. AG Sathyanarayana	Mr. ML Ganesh-R1 Mr. S Sathyanarayanan R2
37.	Comp App (AT) (CH) (Ins) No. 78/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 Leave to file IA No.226/2024	Ravi Raman Vs R R Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2

**2.00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No.341/2023 Leave to file IA No.342/2023 For Exemption IA No.340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh
2.	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No.252/2022 For Direction IA No.784/2022 To Implead IA No. 314, 1031/ 2022 & 1322/2023 Urgent Hearing IA No.1024/2022	Sheena Adarsh, Ex- Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & Anr.  <b>WITH</b>	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2
3.	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022 Additional docs. IA No. 7/2024	S. Rajendran Vs South India Hotels Private Limited & 8 Ors.  <b>WITH</b>	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9

4.	Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Additional docs. IA No. 3/2022 & 6/2024 For Urgent Hearing IA No.1022/2022 To implead IA No.1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors.	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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